

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:1671  
ANSWERED ON:22.08.2012  
SPECIAL STATUS TO STATES BY BSNL  
Jakhar Shri Badri Ram

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether Bharat, Sanchar Nigam Limited (BSNL) has made any plan to accord special status to some States including Rajasthan in view of the frequent natural calamities;
- (b) if so, the details thereof;
- (c) whether the connectivity of mobile tower range of the neighbouring country covers some border areas of the country including Rajasthan; and
- (d) if so, the corrective steps taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY ( SHRI MILIND DEORA)

(a)&(b) Bharat Sanchar Nigam Limited (BSNL) has not accorded special status to any state in view of the frequent natural calamities. However, in case of natural calamity, necessary resources required to restore/provide telecom services are arranged on priority to affected areas /state including Rajasthan.

(c)& (d) The mobile spill over signals are observed and reported in some border areas including Rajasthan. The spillover of mobile signals from foreign countries enable the use of the mobile communication of corresponding countries from within the territory of India without having to pass through Indian Telecom Network Infrastructure.

The radio signal propagation from Mobile Tower is a natural phenomenon and it could be only minimized but cannot be completely eliminated. The Department of Telecommunication (DoT) has taken it as an agenda item to control cross Border penetration of Mobile Radio Signals and applicable technical solution to sort out and to minimize the interference.